

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 17th July, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No.21/2015	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
2.	Original Application No. 03/2015	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
3.	Original Application No. 314/2014 (M.A.No.79/15) (M.A.No.80/15) (M.A.No.281/15)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sagid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Grdha Adv.	
4.	Original Application No. 54/2014 (WP-1953/2012)	M/S Bahubali Stone Crusher. Vs. State of Rajasthan & 2 Ors.		

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in